

**GOVERNMENT OF INDIA
DRINKING WATER AND SANITATION
LOK SABHA**

UNSTARRED QUESTION NO:3552
ANSWERED ON:26.04.2012
ASSISTANCE UNDER NRDWP
Yadav Shri Madhusudan

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the Government provides assistance to States on the basis of population under National Rural Drinking Water Programme (NRDWP);
- (b) if so, the details thereof;
- (c) whether Chhattisgarh which is large in area but has a low population is getting less allocation under the said criteria;
- (d) if so, whether the Government proposes to make changes in the said criteria;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

Answer

MINISTER OF DRINKING WATER AND SANITATION (SHRI JAIRAM RAMESH)

(a) & (b): Rural population is only one of the criteria for deciding State-wise allocation under the National Rural Drinking Water Programme (NRDWP). The different criteria with weightages for determining the allocation of funds to the States is given below.

S. No.	Criterion	Weightage (in %)
1	Rural population	40
2	Rural SC and ST population	10
3	States under Desert Development Programme (DDP), Drought Prone Area Programme (DPAP), Hill Area Development Programme (HADP) and special category Hill States in terms of rural areas	40
4	Rural population managing drinking water supply schemes weighted by a Management Devolution Index.	10

(c) to (f): The criteria for allocation of funds under NRDWP also take into account the areas where water availability is poor like DDP, DPAP, HADP areas in States and the Hill States. Chhattisgarh has areas under DPAP and therefore gets weightage for it. The present criteria for allocation of funds under NRDWP is considered appropriate.